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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.11.2025

## **NOTICE**

Please take notice that the following matters listed in the Court – II on 19.11.2025 will not be taken up. The next date of hearing in the matter is **20.11.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 34 of 2018  Part Heard	Indo National Ltd. Vs. Competition Commission of India & Ors.	Anuj Berry	Udayan Jain-R1 Davander Prasad-Deput Director Law, CCI Tarun Douadi Logna Panda-R3
		With		
2.	Competition App.	Eveready Industries India Ltd.	Sagardeep Singh	Udayan Jain-R1
	(AT) No. 22 of	(Eveready)	Rohan batra	Manika Brar-R2
	2018	Vs.	Rishabh Bhargava Harsh V. Arora	Kalyani Singh-R3
		Competition Commission of India & Ors.	Harsn V. Arora	Davander Prasad-Deput Director
	Part Heard	& OIS.		Law, CCI
	1 art IIcaru			Tarun Douadi
				Diliban
				VaradarajanR2
		With		
3.	Competition App.	Shri Indranil Roy Chowdhury	Sagardeep Singh	Ishkanan Singh –R1
	(AT) No. 28 of	Vs.	Rohan batra	Anandh Venkaramani
	2018	Competition Commission of India & Ors.	Rishabh Bhargava	Diliban Varadarajan- R2
	Part Heard			
	T unt liteur u			
		With		

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4.	Competition App.	Shri Partha Biswas	Sagardeep Singh	Ishkanan Singh –R1
	(AT) No. 29 of	Vs.	Rohan batra	Tarun Douadi
	2018	Competition Commission of India &	Rishabh Bhargava	Logna Panda-R3
		Ors.		Anandh Venkaramani
	Part Heard			
		With		
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5.	Competition App.	Shri Kunal Gupta	Sagardeep Singh	Ishkanan Singh –R1
	(AT) No. 30 of	Vs.	Rohan batra	Tarun Douadi
	2018	Competition Commission of India	Rishabh Bhargava	Logna Panda-R3
		& Ors.		Anandh Venkaramani
	Part Heard			
		With		
6.	Competition App.	Shri Amritanshu Khaitan	Sagardeep Singh	Ishkanan Singh –R1
	(AT) No. 31 of	Vs.	Rohan batra	Tarun Douadi
	2018	Competition Commission of India &	Rishabh Bhargava	Logna Panda-R3
		Ors.		Anandh Venkaramani
	Part Heard	Ols.		7 manan yenkaramam
	1 art Hearu			
		With		
7.	Competition App.	Shri Suvamoy Saha	Sagardeep Singh	Ishkanan Singh –R1
	(AT) No. 32 of	Vs.	Rohan batra	Tarun Douadi
	2018	Competition Commission of India &	Rishabh Bhargava	Logna Panda-R3
	2010	Ors.	Tushach Bhargava	Anandh Venkaramani
	Dowt Hoond	Ols.		7 mandii V Ciikaramam
	Part Heard			
		With		
8.	Competition App.	Shri Anil Bajaj	Sagardeep Singh	Ishkanan Singh –R1
	(AT) No. 33 of	Vs.	Rohan batra	Tarun Douadi
	2018	Competition Commission of India &	Rishabh Bhargava	Logna Panda-R3
	2010	_	Mishauh Dhafgaya	-
		Ors.		Anandh Venkaramani
	Part Heard			
		With		

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9.	Competition App.	Hemant Gupta	A. Chakrabarty	Udayan Jain-R1
	(AT) No. 37 of	Vs.		Tarun Douadi
	2018	Competition Commission of India		Logna Panda-R3
	Part Heard			
		With		
10.	Competition App.	P. Dwaraknath Reddy	A. Chakrabarty	Udayan Jain-R1
	(AT) No. 38 of	Vs.		Tarun Douadi
	2018	Competition Commission of India		Logna Panda-R3
	Part Heard			
		With		
11.	Competition App.	R.P. Khaitan & Ors.	A. Chakrabarty	Udayan Jain-R1
11.	(AT) No. 39 of	Vs.	71. Chakrabarty	Tarun Douadi
	2018	Competition Commission of India		Logna Panda-R3
	2010	Competition Commission of mala		Logna i anda-ixo
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar (I/c)